

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).17306-17308/2015

(Arising out of impugned final judgment and order dated 11-11-2014 in ITA No. 219/2014, ITA No. 113/201, ITA No. 114/2014 passed by the High Court Of Judicature At Allahabad)

BROWN AND SHARPE INC.

(PRESENTLY KNOWN AS HEXAGON METROLOGY INC)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

Date : 01-09-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Ajay Vohra, Sr. Adv.
Ms. Kavita Jha, AOR
Mr. Udit Naresh, Adv.

For Respondent(s) Mr. Tushar Mehta, ASG.
Ms. Swarupama Chaturvedi, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(B. PARVATHI)
COURT MASTER (SH)

(MALA KUMARI SHARMA)
BRANCH OFFICER